

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD BENCH  
Court 2**

**MP/ IA 25 of 2020 in TP/MP/126 of 2019 [CP(IB) 240 of 2019]**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
19.03.2021**

Name of the Company: Navin Khandelwal RP For Premshree  
Devcon Pvt Ltd

V/s

Premshree Devcon Pvt Ltd & Ors

Section: 33(2) of the Insolvency and Bankruptcy Code, 2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER**  
**(through video conferencing)**

Mr. Navin Khandelwal, RP is present in person.

Ms. M Kotwal, advocate, appeared on behalf of the RP.

Mr. Devul Dighe, advocate, appeared on behalf of the Respondent.

Heard the arguments of advocate for the Applicant partly, the matter is adjourned.

List the matter on 16.04.2021.

**VIRENDRA KUMAR GUPTA**  
**MEMBER TECHNICAL**  
Dated this the 19th day of March, 2021

*Manorama*  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**